

LOK SABHA DEBATES

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LOK SABHA

Friday, February 27, 1959/Phalgun
8, 1880 (Saka)

*The Lok Sabha met at Eleven of the
Clock.*

[MR SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

Training of Refractionists and Opticians

*722 Shri Rajendra Singh. Will
the Minister of Health be pleased to
state

(a) whether it is a fact that Govern-
ment has decided to aid the State Gov-
ernments for the training of refrac-
tionists and opticians during the
remaining period of the Second Five
Year Plan,

(b) if so, the names of the States
selected initially for help, and

(c) the basis of selection?

The Minister of Health (Shri Kar-
markar): (a) Yes, Sir

(b) (i) Andhra Pradesh

(ii) Kerala

(iii) Madras

(iv) Uttar Pradesh

(c) The scheme was circulated to
the State Governments and they were
asked to say whether they would wish
to avail of Central assistance under
the scheme. All the schemes received
from State Governments have been
approved

Shri Rajendra Singh: May I know
the cause of the absence of Bihar?

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3346

Shri Karmarkar: Bihar is not men-
tioned here

Shri Rajendra Singh: May I know
why no response has been received
from Bihar? Has it been pointed out
to the Government of Bihar?

Shri Karmarkar: I think that is for
the Bihar Government to say

Shri Tangamani: May I know how
many students are going to be trained
State-wise?

Shri Karmarkar: I have not got an
exact idea of how many students will
be trained. We forwarded the scheme
to the State Governments and the
States I have mentioned are going
ahead with the scheme. I would like
to have notice regarding the precise
number of students that will be trained
under this scheme.

Shri Goray: May I know the basis
for the selection?

Shri Karmarkar: I think the proper
candidates who are qualified to be
chosen will be selected.

Shri Goray: I want the basis for the
selection of these particular States.

Shri Karmarkar: We chose the
States which gave response. If they
do not respond, we do not choose
them.

Shri Vajpayee: May I know to what
extent Central assistance will be made
available to the various States?

Shri Karmarkar: During 1957-58,
Rs 75,500 and Rs 76,220 were paid to
the Governments of Andhra Pradesh
and Madras and subject to correction,
I think that Central assistance would
be to the extent of not exceeding 75
per cent of the non-recurring expen-
diture and 50 per cent of the recur-
ring expenditure during the entire

Second Five Year Plan period. The estimated expenditure of each centre is non-recurring Rs. 1 lakh and recurring Rs. 16,200.

Shri Supakar: Is it only the long-sighted or short-sighted States that have taken advantage of the scheme?

Shri Karmarkar: States with a middle sight also have failed to take advantage of the scheme.

Shri Punnoose: May I know the amount granted to Kerala?

Shri Karmarkar: Actually during 1957-58, nothing has been granted. There is a budget provision of Rs. 1.5 lakhs in the estimates for the current financial year and Rs. 3 lakhs for the next financial year. Out of that, for 1959-60, Kerala will be qualified for Rs. 20,000 under this scheme.

Shri Rajendra Singh: What is the position in Bihar?

Shri Karmarkar: The position in Bihar is zero. They have not yet asked for it.

Mr. Speaker: Why does he worry himself here? Some hon members must take it up there. The Bihar Government has not asked for it; the hon. Member cannot substitute himself for the Government.

Shri Rajendra Singh: The Bihar Government have enquired from the Centre. So, I want to clarify the position from the Centre.

Mr. Speaker: I will allow him further opportunity if the hon. Member is prepared to show me the letter from the Bihar Government.

Deep Draft Port on the Western Bank of Hooghly

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*723. { **Shri S. C. Samanta:**
Shri Subodh Hansda:
Shri Ram Krishan:
Shri D. C. Sharma:

Will the Minister of Transport and Communications be pleased to refer to the reply given to Starred Question

No. 431 on the 1st December, 1958 and state:

(a) whether the decision for setting up of a deep port on the Western bank of the River Hooghly has since been taken;

(b) if so, which place has been selected for the purpose; and

(c) how much work is proposed to be taken up during the remaining period of Second Five Year Plan?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Not yet. The technical aspects of the proposal are still under investigation

(b) and (c). Do not arise.

Shri S. C. Samanta: May I know whether Mr. Posthuma visited the place and made some report sometime ago?

Shri Raj Bahadur: He came on the 14th November. He went round a few places including Calcutta and went down the river Hooghly also, and made certain recommendations which have been recorded

Shri S. C. Samanta: May I know whether the Auckland Bar that is downstream the river will be dredged under this scheme?

Shri Raj Bahadur: That might be necessary as an experimental measure in order to examine whether it can admit ships up to 36 feet draft

Shri Ram Krishan: May I know the approximate tonnage capacity which will be handled by this port?

Shri Raj Bahadur: At the moment, I think it is about 10 million tons.

Shri Barman: In the project, what is the draft that is required?

Shri Raj Bahadur: The draft that is estimated is about 26 feet to 30 feet.

Shri Panigrahi: May I know whether the Government is considering to have at all a major port in the eastern part